

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA
:: HYDERABAD ::**

SUB: HIGH COURT FOR THE STATE OF TELANGANA - WORKSHOPS -
Nomination of Judicial Officers who are dealing with the POCSO Act Cases and I Addl. District and Sessions Judges in the Districts of Hyderabad, Ranga Reddy and Medchal-Malkajgiri Districts to participate in one day State Level Workshop on POCSO Act, 2012 scheduled to be held on 10.12.2022 (Saturday) at MCR HRD Institute, Jubilee Hills, Hyderabad - **Relief Arrangements - ORDERS - ISSUED.**

- READ:**
1. Lr.No.405/TSCPCR/2021, dated 29.11.2022 from the Chairperson, Telangana State Commission for Protection of Child Rights, Government of Telangana, Hyderabad.
 2. High Court's Proceedings Order Roc.No.2125/SO/2022, dated 06.12.2022 from the Registrar General, High Court for the State of Telangana, Hyderabad.

ORDER ROC.NO.4798/2022 - B.SPL., DATED:07.12.2022.

The High Court is pleased to pass the following order:

The following Judicial Officers who are dealing with the POCSO Act Cases and I Addl. District and Sessions Judges in the Districts of Hyderabad, Ranga Reddy and Medchal-Malkajgiri Districts, mentioned in Column No.2, are hereby nominated to participate in one day State Level Workshop on POCSO Act, 2012 scheduled to be held on 10.12.2022 (Saturday) at MCR HRD Institute, Jubilee Hills, Hyderabad jointly organized by WD & CW Department and Telangana State Commission for Protection of Child Rights.

Sl. No.	NAME AND DESIGNATION OF THE NOMINATED OFFICER	IN-CHARGE OFFICER
(1)	(2)	(3)
1.	SMT. J.KAVITHA Special Court in the cadre of Sessions Judges for trial and disposal of Protection of Children from Sexual Offences (POCSO Act) Cases-cum-XII Addl. Metropolitan Sessions Judge, Hyderabad.	I Additional Metropolitan Sessions Judge, Hyderabad-cum-XV Additional Chief Judge, City Civil Court, Hyderabad.
2.	SRI R.THIRUPATHI I Addl. District and Sessions Judge-cum-Metropolitan Sessions Judge, Rangareddy District at L.B.Nagar	Chairman, LRAT-cum-II Addl. District and Sessions Judge-cum-II Addl. Metropolitan Sessions Judge's Court, Rangareddy District at L.B.Nagar.
3.	SMT. S.V.P.SURYA CHANDRA KALA Judge, Family Court, Rangareddy District at L.B.Nagar.	Judge, Additional Family Court, Rangareddy District at L.B. Nagar.

4.	SMT. HARISHA IX Additional District and Sessions Judge-cum-IX Additional Metropolitan Sessions Judge, Rangareddy District at L.B.Nagar.	XI Additional District and Sessions Judge-cum-XI Additional Metropolitan Sessions Judge, Rangareddy District at L.B.Nagar.
5.	SRI B.SURESH Principal District and Sessions Judge - cum-Family Court, Medchal-Malkajiri District at Malkajiri.	II Additional District and Sessions Judge-cum- I Additional Metropolitan Sessions Judge-cum- II Additional Family Court, Medchal-Malkajiri District at Medchal.
6.	SRI K.KALYAN CHAKRAVARTHY III Additional District and Sessions Judge-cum-II Additional Metropolitan Sessions Judge-cum-Principal Family Court, Medchal-Malkajiri District at Kukatpally.	II Additional District and Sessions Judge-cum- I Additional Metropolitan Sessions Judge-cum- II Additional Family Court, Medchal-Malkajiri District at Medchal.

The officers mentioned in Column No.3, will be in-charge for the post(s) mentioned in Column No.2, during the period of absence of the officers who are nominated to participate in the above said Programme.

*** In case, the officers mentioned in column number 3, are either on leave or not available for any other reason, the concerned Prl. District and Sessions Judge/Unit Head, shall make alternative incharge arrangements and intimate the same to the High Court.*

On return from the said Programme, the officers mentioned in Column No.2, shall resume charge of their regular post(s) and also the post(s) for which they are holding full additional charge previously

NOTE: 1. The proceedings placed in the High Court's Web Site <https://tshc.gov.in>. The downloaded copy from the website is valid for attending the program at MCR HRD Institute, Jubilee Hills, Hyderabad.


REGISTRAR (VIGILANCE)

To

1. The Officers and Incharge Officers concerned.
2. The Registrar General and all other Registrars, High Court for the State of Telangana.
3. The Director, Telangana State Judicial Academy, Secunderabad.
4. The Chief Judge, City Civil Court, Hyderabad.
5. The Metropolitan Sessions Judge, Hyderabad.
6. **THE PRL. DISTRICT AND SESSIONS JUDGES /THE I ADDL. DISTRICT AND SESSIONS JUDGES**
 - 1) Rangareddy District at L.B.Nagar
 - 2) Medchal-Malkajiri District at Malkajiri
7. The Pay and Accounts Officer, Hyderabad.
8. The District Treasury Officer, Rangareddy District at Exhibition Grounds, Nampally, Hyderabad.
9. The District Treasury Officer, Shamirpet, Medhcal-Malkajiri District.

10. **THE SECTION OFFICERS :**

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| a) Special Officers Section | b) Vigilance Cell | c) E-Section |
| d) Work Review Cell | e) O.P.Cell | f) B-Section |
| g) Accounts Section | h) Computer Section | i) D-Budget Section |

High Court for the state of Telangana at Hyderabad.

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